

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 12.02.2021 (FRIDAY)

CHENNAI BENCH

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (CH) No. 02 of 2021	Devas Employees Mauritius Pvt. Ltd. Vs. Antrix Corporation Ltd. & Ors.	Bharadwajaramasubramaniam R.	Rohan K. George Sanjay Shouri V.Jayakumar Varun BS

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By the order of Hon'ble Member (J)

**-sd/-
Deputy Registrar**